

10-41 hrs

CORRECTION OF ANSWER TO STARRED QUESTION No. 913

The Minister of Rehabilitation and Minority Affairs (Shri Mohar Chand Khanna): Sir, in reply to starred question No. 913, replied by me on the 4th September, 1958, the word 'Kamins' was used. It was placed in inverted commas and had reference to the revenue records. This has caused some offence in certain quarters. The word was inadvertently used and I wish to offer sincere regrets. The word may be changed to "by members of Schedule Castes and Backward Classes".

CORRECTIONS OF ANSWER TO STARRED QUESTION No. 232

The Deputy Minister of External Affairs (Shrimati Lakshmi Menon): With your permission, Sir, I wish to make a correction in the reply that was given by the Prime Minister to one of the supplementary questions arising out of Starred Question No. 232, asked by Shri H. N. Mukerjee and Shri Halder on the 19th August, 1958, regarding National Sample Survey Schemes.

To a supplementary question put by Shri Halder regarding the Indian Statistical Institute, Calcutta, the Prime Minister replied that this Institute is an autonomous body with senior officials of Government on its Governing body.

The correct position is that the Government of India have representation on the Governing Body of the Research and Training School of the Indian Statistical Institute. There is no such body as the Governing Body of the Institute.

12.43 hrs.

BUSINESS OF THE HOUSE

The Minister of Parliamentary Affairs (Shri Satya Narayan Sinha): With your permission, Sir, I rise to announce that Government Business in this House for the next week will consist of:

- (1) Consideration and passing of the Merchant Shipping Bill, 1958.
- (2) Discussion and Voting on the Supplementary Demands for Grants in respect of the Budget (General) for 1958-59.

- (3) Consideration and passing:

International Finance Corporation (Status, Immunities and Privileges) Bill;

Supreme Court Judges (Conditions of Service) Bill;

High Court Judges (Conditions of Service) Amendment Bill.

- (4) Discussion of the following matters will also come up on the dates mentioned:

- (i) Report of the Advisory Committee on Slum Clearance on a motion to be moved by Shri Rajendra Singh and others on 15th September at 3 p.m.

- (ii) Planning Commission's Memorandum on the Appraisal and Prospects of the Second Five Year Plan on a motion to be moved by the Minister for Planning on 17th and 18th September.

12-45 hrs.

STATEMENT RE: OIL EXPLORATION

The Minister of Mines and Oil (Shri K. D. Malaviya): Sir, as the House is aware we have been exploring for